

NOTIFICATION

In partial modification of the earlier Notification of even number dated 19/05/2026, the Honourable Chief Justice is pleased to constitute a Committee with immediate effect:

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
1	Standing Committee	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Mr. Justice N.S. Sanjay Gowda Hon'ble Mr. Justice Ilesh J. Vora	Registrar General
2	Screening Committee for Judicial Officers.	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora	Registrar General With Registrar (Administration)
3	Committee for recruitment of District Judges [Direct Recruitment & by way of Limited Departmental Competitive Examination].	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice M.R. Mengdey	Registrar (Recruitment)
4	Committee for selection of Civil Judges. <u>AND</u> Committee for promotion of Civil Judges to the cadre of Senior Civil Judges [By way of regular promotion & Limited Departmental Competitive Examination]. <u>AND</u> Committee for promotion of Senior Civil Judges to the cadre of District Judges [By way of regular promotion].	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice M.R. Mengdey	Registrar (Recruitment)
5	Juvenile Justice Committee.	Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Ms. Justice Nisha M. Thakore Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice Utkarsh T. Desai	Member Secretary, Gujarat State Legal Services Authority

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
6	Committee for Litigation and vetting of Charge Sheets.	Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice M.R. Mengdey Hon'ble Mr. Justice Pranav Trivedi	Registrar (Legal, Law & Inquiry)
7	High Court Building Committee. Special Invitees [as & if necessary]	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice P.M. Raval + Additional Chief Secretary to Government of Gujarat / Principal Secretary to the Government of Gujarat, Finance Department. Principal Secretary to Government Law Department. Principal Secretary to Government P.W.D.	Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General
8	'Rule' Committee [C.P.C.] & Committee to suggest modification to Civil and Criminal Manual.	Hon'ble Mr. Justice Ilesh J. Vora - Chairman Hon'ble Mr. Justice Aniruddha P. Mayee -Member Hon'ble Mr. Justice - H.D. Suthar - Member Hon'ble Mr. Justice - M.R. Mengdey - Member Ld. Advocate General- Member Mr. Dhaval C. Dave, Ld. Sr. Advocate-Member Principal City Civil & Sessions Judge, Ahmedabad Registrar General - Secretary (Convener)	Registrar (Legal, Law & Inquiry)
9	Gujarat High Court Rules Committee. & District Judiciary Rules Committee.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice M.R. Mengdey Secretary: Registrar General	Registrar (Legal, Law & Inquiry) AND Registrar (Judicial)
10	Central Recruitment Committee for Officers and staff of High Court and District Judiciary.	Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice D.M. Desai	Registrar (Recruitment)
11	Computer & Technology, Digitalisation, e-Filing and Paper-less Court, live	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia	Registrar (SCMS & ICT) AND



No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
	streaming, Artificial Intelligence, CCTV (High Court & Subordinate Courts), eCourts Project & all I.T. related subjects (except purchase).	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice Pranav Trivedi	Registrar (Judicial)
12	Digitalisation - Sub Committee (of disposed off cases) of High Court and District Courts.	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice Pranav Trivedi	Special Officer (Digitization) [Registrar (SCMS & ICT) shall participate in all the meetings of the Committee.]
13	Promotion to the post of Special Officer, Additional Registrar (IT), System Manager, System Analyst, System Administrator (IT Cell), System Officer, Technical Assistant-cum-Programmer and System Engineer.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice D.A. Joshi + One expert to be co-opted by the Committee from IIIT, Gandhinagar.	Registrar (Recruitment) AND Registrar (SCMS & ICT)
14	Committee for Inter District Transfer of Ministerial Staff [Clerical Grade & Group D Staff of District Judiciary] namely, Class III & Class IV in the State of Gujarat.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice M.R. Mengdey	Registrar (Administration) AND Registrar General
15	Library Committee.	Hon'ble Mr. Justice Nirzarkumar S. Desai Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Ms. Justice Nisha M. Thakore	Registrar (Inspection & Finance)
16	Gender Sensitization and Internal Complaints Committee (GSICC). [To deal with complaints of sexual harassment of women Judicial Officers in the State as well as any women in the High Court]	[In case of complaint against Judicial Officers & Staff] Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice D.A. Joshi [In case of complaint against Advocates, following Advocates shall be invited in addition to the above mentioned Honourable Judges] (i) Ms. Megha Jani, Ld. Senior Advocate (ii) Mr. Pitamber R. Abichandani, Ld. Advocate	Member Secretary, Gujarat State Legal Services Authority

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
17	Infrastructure Facilities to District & Taluka Courts OR District Judiciary Infrastructure Committee & Committee for Establishment, abolition and alteration of jurisdiction of Courts.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice M.R. Mengdey Hon'ble Mr. Justice P.M. Raval	Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General
18	Arrears of cases and Case Flow Monitoring Committee.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Niraj R. Mehta Hon'ble Ms. Justice Nisha M. Thakore	Registrar (Inspection & Finance) – in case of District Judiciary. AND Registrar (Judicial) – In case of High Court.
19	Committee for Monitoring the Implementation of the Resolutions passed in the Chief Justice Conference and for submitting progress report to the Hon'ble Supreme Court. AND Monitoring District Judiciary regarding mandates and ensuring the implementation of the decisions / directions issued by Apex Court.	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Mr. Justice Samir J. Dave Hon'ble Mrs. Justice M.K. Thakker	Registrar (Inspection & Finance) AND Registrar (Legal, Law & Inquiry)
20	Protocol, Hospitality & maintenance of vehicles of High Court, including Medical Protocol & Committee dealing with Issues of Media Persons attending the High Court.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Niraj R. Mehta Hon'ble Mr. Justice D.M. Desai Hon'ble Mr. Justice P.M. Raval	Registrar General And Additional Registrar (Infrastructure) will assist the Registrar General AND Mr. Pusapati Subrahmanyam, Deputy Secretary (Protocol Cell)
21	Security Committee High Court and District Courts.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice Sanjeev J. Thaker	Registrar General And Additional Registrar (Infrastructure)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
22	Assured Career Progression Committee - Senior Civil Judges and Civil judges.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Ms. Justice Sangeeta K. Vishen	Registrar (Recruitment)
23	Committee for Sensitization of Family Courts.	Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Ms. Justice Nisha M. Thakore Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice D.A. Joshi	Member Secretary, Gujarat State Legal Services Authority
24	Purchase, Budget, Finance, Stores Committee.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice M.R. Mengdey	Registrar (Inspection & Finance) AND Registrar (SCMS & ICT) - in case of purchase by I.T. Department
25	Medical Committee.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice Aniruddha P. Mayee	Registrar (Inspection & Finance)
26	Museum & Archive, Heritage Committee.	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice Pranav Trivedi	Registrar (Legal, Law & Inquiry)
27	Promotion to the post of Additional Registrar, Secretaries to Honourable the Chief Justice, Principal Private Secretary, Senior Protocol Officer, Deputy Registrar, Deputy Registrar (PS Cell), Assistant Registrar / Court Master, Librarian and Private Secretary on the establishment of High Court.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice H.D. Suthar Hon'ble Mrs. Justice M.K. Thakker	Registrar (Recruitment)
28	Promotion to the post of Section Officer, Deputy Section Officer, Senior Translator, Telephone Operator and Assistant Commissioner for Taking Accounts on the establishment of High Court.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice D.A. Joshi	Registrar (Recruitment)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
29	Promotion to the post of Air Condition Plant Operator, Driver, Book Binder, Jamadar, Chobdar, Havildar, Senior Lawn Attendant, Naik on the establishment of High Court.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice D.M. Desai	Registrar (Recruitment)
30	Grievance Redressal Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Suphia Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Mr. Justice Ilesh J. Vora + Special Invitees Learned Advocate General Learned Additional Solicitor General Learned Government Pleader, High Court of Gujarat Learned Public Prosecutor, High Court of Gujarat Chairman, Bar Council of Gujarat President, Gujarat High Court Advocate Association Secretary, Gujarat High Court Advocate Association	Registrar General
31	All subjects related to Court Manager. (Except Recruitment)	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice D.A. Joshi	Registrar General
32	To regulate and monitoring the progress of the trials under POCSO Act with PC/PNDT Act.	Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Ms. Justice Gita Gopi Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice Utkarsh T. Desai	Member Secretary, Gujarat State Legal Services Authority
33	To "Supervise and monitor progress made by the State of Gujarat to the compliance regarding storage facility of seized narcotic drugs and psychotropic and controlled substances and conveyances" as per direction issued by the	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Hemant M. Prachchhak Hon'ble Mr. Justice J.C. Doshi	Registrar (Inspection & Finance)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
	Hon'ble Supreme Court of India vide Judgment dated 28/01/2016 passed in Criminal Appeal No. 652 of 2012.		
34	State Court Management System Committee as part of objectives of NFCE (National Framework of Court Excellence) of National Court Management System (NCMS).	Hon'ble the Chief Justice - Chairperson Hon'ble Mr. Justice A.Y. Kogje - Member Hon'ble Mr. Justice A.S. Supehia - Member Hon'ble Mr. Justice Ilesh J. Vora - Member Hon'ble Mr. Justice Aniruddha P. Mayee- Member Hon'ble Mr. Justice R.T. Vachhani- Member Registrar General, High Court of Gujarat, Ex-officio Member Law Secretary, Government of Gujarat, Ex-officio Member Director, Gujarat State Judicial Academy, Ex-officio Member Registrar (Recruitment), Ex-officio Member Registrar (SCMS & ICT), Ex-officio Member Secretary Learned Advocate General of Gujarat, High Court of Gujarat, Ex-officio Member The Principal Judge, City Civil Court, Ahmedabad, Ex-officio Member Mr.P.K.Jani, Learned Senior Advocate, High Court of Gujarat, Member Mr.Shalin Mehta, Learned Senior Advocate, High Court of Gujarat, Member Prof. Anurag K. Agarwal, Indian Institute of Management (IIM), Vastrapur, Ahmedabad, Member Additional Chief Secretary, Revenue Department, Ex-officio Member Principal Secretary, Home Department, Ex-officio Member Principal Secretary, Finance Department, Ex-officio Member Secretary, Road and Building	Registrar General AND Registrar (SCMS & ICT)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
		Department, Ex-officio Member <u>Special Invitee - as and when required:</u> Chief Secretary of the State, Ex-officio Member	
	<u>Sub Committee:</u> To revisit and revamp the Norms for disposal prescribed by the High Court for Judicial Officers of the District Judiciary of the State. <u>AND</u> To consider modification of A.C.R. and to make suggestions for consideration of the Uniform Annual Confidential Reports, recommended in the baseline report on Human Resource Development Strategy of the NCMSC.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice H.D. Suthar	Registrar (Recruitment) AND Registrar (SCMS & ICT)
35	To consider (i) letter dated 27/01/2017 of the Joint Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, New Delhi, forwarding therewith Judgment dated 02/01/2017 delivered by the Hon'ble Supreme Court in Criminal Appeal No.254-262 of 2012 in the case of Imtiaz Ahmad Vs. State of U.P. & Ors. alongwith the copy of Report submitted by the Member Secretary, NCMS Committee vide letter dated 01/04/2016 and (ii) letter dated 18/02/2017 of Shri Ravi Shankar Prasad, Hon'ble Minister of Law & Justice and Electronics & IT, Government of India, New Delhi, qua follow up action to determine the required Judge strength in the Subordinate Courts of the State.	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice Ilesh J. Vora	Registrar General AND Registrar (SCMS & ICT)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
36	Allotment of Advocate Chambers.	Hon'ble Mr. Justice A.Y. Kogje, Chairman Hon'ble Mr. Justice, A.S. Supehia, Member Hon'ble Mr. Justice Bhargav D. Karia, Member Mr. Kamal Trivedi, Ld. Advocate General, Ex-Officio Member Government Pleader, Ex-Officio Member President, Gujarat High Court Advocates Association, Ex-Officio Member Mr. Saurabh Soparkar, Ld. Senior Advocate, Member Mr. Anshin H. Desai, Ld. Senior Advocate, Member	Mr.A.M.A.Saiyed, Deputy Registrar cum Principal Private Secretary
37	Maintenance of Parks and Garden.	Hon'ble Mr. Justice Niral R. Mehta Hon'ble Mr. Justice D.M. Desai	Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General
38	Creche House in High Court.	Hon'ble Ms. Justice Gita Gopi Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice J.C. Doshi	Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General
39	Committee for appointment of panel Chartered Accountant for audit of half yearly statements of account filed by the Official Liquidator attached to Gujarat High Court.	Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Mr. Justice Niral R. Mehta	Registrar (Inspection & Finance)
40	Mediation Monitoring Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Ms. Justice S.V. Pinto	Member Secretary, Gujarat State Legal Services Authority
41	Committee for verification and acceptance of Date of Birth of Judicial Officers.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice M.R. Mengdey	Registrar (Administration)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
42	Committee to consider application for Withdrawal / Advance from G.P.F. of Class-I Officers of the High Court establishment.	Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Ms. Justice Gita Gopi	Registrar (Inspection & Finance)
43	Committee for recommending Agencies for Scrutiny of applications filed for permission to take Children in Adoption under the The Guardians And Wards Act, 1890.	Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Ms. Justice Gita Gopi Hon'ble Smt. Justice Vaibhavi D. Nanavati	Registrar (Legal, Law & Inquiry)
44	Committee for Selection of Law Clerks / Legal Assistants.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Ms. Justice Nisha M. Thakore Hon'ble Mr. Justice Vimal K. Vyas	Registrar (Recruitment)
45	Committee for Newsletter - cum - Editorial Board and Souvenir.	Hon'ble Smt. Justice Vaibhavi D. Nanavati Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice Pranav Trivedi	Registrar (Inspection & Finance)
46	Committee for monitoring the functioning of Commercial Courts.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Niraj R. Mehta Hon'ble Mr. Justice R.T. Vachhani	Registrar General AND Registrar (Inspection & Finance)
47	Committee to reconsider High Court and District Courts Staffing patterns and relating aspects such as, Staff Strength of various cadres.	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Ms. Justice S.V. Pinto	Registrar (Administration) AND Registrar General
48	Special Committee for approval of High Court Calender and to fix the period of vacation for High Court and also District and Trial Courts in the State.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Maulik J. Shelat	Registrar (Administration) AND Registrar General
49	Committee constituted for preparing a Draft Scheme to be executed by Courts in the state of Gujarat relating to expeditious disposal of Cases under The Negotiable Instruments Act and The Prohibition Act.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Niraj R. Mehta Hon'ble Mr. Justice J.C. Doshi	Registrar (Inspection & Finance) AND Additional Registrar (Judicial)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
50	Committee for Monitoring the implementation and use of Gujarati Language in the District Judiciary in the State.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Nirzarkumar S. Desai	Registrar (Administration)
51	Committee to consider representation made by English Stenographers (Grade-II), Private Secretaries / Principal Private Secretaries and the Gujarat High Court Gazetted and Non-Gazetted Employees' Association requesting therein, to remove pay anomalies and revise their pay scales.	Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice Ilesh J. Vora	Registrar (Administration)
52	High Court Level Monitoring Committee to review the physical and financial progress of the construction of Court Halls, Toilet Complexes, Digital Computer Rooms and Residential Units for Judicial Officers in the State, under the Centrally Sponsored Scheme, only.	Hon'ble Mr. Justice A.Y. Kogje - Chairman Hon'ble Mr. Justice Bhargav D. Karia - Member Hon'ble Mr. Justice Ilesh J. Vora - Member The Registrar General -Member The Secretary and R.L.A. Legal Department, Gandhinagar - Member The Secretary, Road & Building Department, Gandhinagar - Member. Mr. S.C. Mistry, Under Secretary, Road & Building Department, Gandhinagar - Nodal Officer.	Registrar (Administration)
53	AI assisted Translation Monitoring Committee.	Hon'ble Mr. Justice Bhargav D. Karia Hon'ble Mr. Justice N.S. Sanjay Gowda Hon'ble Ms. Justice Gita Gopi Hon'ble Mr. Justice M.R. Mengdey Secretary: Additional Registrar (Judicial)	Registrar (Judicial) AND Registrar (SCMS & ICT)
54	Committee to consider the objections received from Judicial Officers in the cadre of District Judge, Senior Civil Judge and Civil Judge against the proposed seniority list uploaded on the High Court website.	Hon'ble Mr. Justice A.S. Supedia Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice M.R. Mengdey	Registrar General AND Registrar (Administration)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
55	High Court Medical Facility Committee for Staff and other Stakeholders.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mrs. Justice Vaibhavi D. Nanavati Hon'ble Mr. Justice H.D. Suthar	Registrar (Administration)
56	Review Committee for monitoring statistics regarding proper execution of summons in time bound manner in District Judiciary of the State.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Samir J. Dave Hon'ble Mr. Justice J.C. Doshi Hon'ble Mr. Justice Vimal K. Vyas	Registrar (Inspection & Finance) AND Registrar (Judicial)
57	Accessibility Committee for High Court.	Hon'ble Mrs. Justice M.K. Thakker Hon'ble Mr. Justice Pranav Trivedi Mr. D.J. Mehta, Registrar (Inspection & Finance) Deputy Registrar, Admin. Deptt. 'C' Branch - (Ex-Officio Member) Mr. K.B. Jaiswal, Assistant Registrar Mr. Rushikesh M. Raval, System Administrator Ms. Y.B. Gadhavi, Deputy Section Officer Mr. Vipul A. Shah, Advocate Ms. Surbhi Bhati, Assistant	Deputy Director, Arbitration Centre, High Court of Gujarat.
58	Committee for Service Conditions of the District Judiciary.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice H.D. Suthar Registrar General, High Court of Gujarat - (Ex-Officio Secretary) Secretary to the Government of Gujarat, Legal Department Mr. A.I. Raval, Retired Principal District Judge - Nodal Officer	Registrar (Administration) AND Registrar (Legal, Law & Inquiry)
59	To frame the guidelines / criteria and to consider for grant of Selection Grade and Super Time Scale to District Judges.	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice J.C. Doshi	Registrar General AND Registrar (Administration)
60	Committee for distribution of posts of District Judiciary along with the attendant staff.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice J.C. Doshi Hon'ble Mr. Justice M.R. Mengdey	Registrar (Administration)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
61	To consider the disposal of all type of waste / scrap items, including I.T. related items, being accumulated on the establishment of High Court.	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice P.M. Raval	Registrar (Inspection & Finance) AND Registrar (SCMS & ICT) - In case of I.T. waste.
62	To deal with the proposals received from all the Principal Judicial Officers of the State, for approval of selection to the Class-I posts, as laid down in Rule-27 of 'The Non-Judicial Officers and Staff of the Courts (Recruitment and Conditions of Service) Rules, 2017' & in Rule-28 of 'The Industrial Courts and Labour Courts (Recruitment and Conditions of Service of the Non-Judicial Officers and Staff) Rules, 2018'.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia	Registrar (Administration)
63	Committee for establishment of Coordination Center at the High Court of Gujarat for effective execution of Bailable Warrant and Non-bailable Warrant in the old and critically old Criminal matters.	Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Ilesh J. Vora Mr. Mitesh R. Amin, Additional Advocate General Additional Director General of Police (Law and Order) Secretary, Legal Department, State of Gujarat Secretary, Home Department, State of Gujarat	Registrar (Judicial)
64	"Empowering Authority" under Commissioner of Oaths for the High Court of Gujarat Rules, 2024.	Hon'ble Mr. Justice M.R. Mengdey Hon'ble Mr. Justice D.M. Desai Hon'ble Mr. Justice Pranav Trivedi	Registrar (Judicial)
65	Committee to consider representation made against adverse remarks which is otherwise placed before Honourable the Chief Justice.	Hon'ble Mr. Justice A.S. Supehia	Registrar (Administration)
66	E-Guj HCR Committee	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Aniruddha P. Mayee Hon'ble Mr. Justice Pranav Trivedi	Deputy Director, Gujarat State Judicial Academy

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
67	Committee for formulating policy / guidelines for treating the pensioner family member of Honourable Judge of the High Court of Gujarat as 'dependent' for the purpose of reimbursement of medical expenses.	Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice A.S. Supehia Hon'ble Mr. Justice Bhargav D. Karia	Registrar (Administration)
68	Committee to formulate a comprehensive plan, carry out the tasks mentioned in the Hon'ble Supreme Court judgment dated 15/01/2025, passed in Writ Petition (C) No.538 of 2023 in the case of Rajeeb Kalita Vs. Union of India & Ors.	Hon'ble Mr. Justice A.S. Supehia - Chairman Hon'ble Mr. Justice Nikhil S. Kariel - Co-Chairman The Registrar General - Member The Chief Secretary, Government of Gujarat - Member The Secretary, Finance Department, Gandhinagar - Member The Secretary, Road & Building Department - Member When required, member of the representative of the Bar Association will be added.	Deputy Director, Arbitration Centre, High Court of Gujarat.
69	Committee for allotment of government quarters, which are earmarked for High Court of Gujarat, to the Judicial Officers who are posted in Ahmedabad city.	Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice H.D. Suthar	Registrar General
70	Committee for implementation, execution and monitoring of paperless Court, vision document 1.2 e-Guj HC.	Hon'ble the Chief Justice Hon'ble Mr. Justice A.Y. Kogje Hon'ble Mr. Justice Nikhil S. Kariel Hon'ble Mr. Justice Pranav Trivedi Hon'ble Mr. Justice P.M. Raval	Registrar (SCMS & ICT) AND Registrar (Judicial)
71	Committee for the purpose of reverting to the old practice of conducting trials on a day to day basis more particularly in important or sensitive cases for the benefit of District Judiciary. (In compliance of the directions issued by the Honourable Supreme Court of India in para 35 of the Order dated	Hon'ble Mr. Justice A.S. Supehia Hon'ble Ms. Justice Sangeeta K. Vishen Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice M.R. Mengdey	Registrar General AND Registrar (Inspection & Finance)

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
	22.09.2025 in Petition(s) for Special Leave to Appeal (Crl.) No(s). 969 of 2025 in the case of the Central Bureau of Investigation V/s. Mir Usman @ Ara @ Mir Usman Ali)		
72	Committee for evolving some procedure and guide the District judiciary for effective and expeditious disposal of the execution petitions which are pending as on date. (In compliance of the directions issued by the Honourable Supreme Court of India in para 14 of the Order dated 16.10.2025 in Miscellaneous Application No. 1889-1891 of 2025 in the case of "Periyammal (Dead) through Lrs & Ors Vs. Rajamani & Anr").	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Mr. Justice M.R. Mengdey Hon'ble Mr. Justice Vimal K. Vyas Hon'ble Mr. Justice Sanjeev J. Thaker	Registrar (SCMS & ICT)
73	Committee to review the existing system of filling up the Annual Confidential Reports physically and to consider filling and submission of the Annual Confidential Reports by the Reporting Authority and review thereof by Reviewing Authority only in digital mode and to appropriately modify, delete or add the questionnaires in the existing Annual Confidential Reports or completely recast the existing ACR forms of the staff of all cadres working on the establishment of the High Court of Gujarat.	Hon'ble Mr. Justice Ilesh J. Vora Hon'ble Smt. Justice Vaibhavi D. Nanavati	Registrar (Administration) AND Mr. Ankur N. Patel, Special Officer (on order to work basis), High Court of Gujarat

Date : 12/06/2026.


(Sanjay D. Suthar)
REGISTRAR GENERAL

Copy submitted to: Honourable the Chief Justice and all the Honourable Judges – for kind information, through Honourable Judges' Community.

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